

(b) if so, what are their precise demands, and

(c) the steps taken by Government in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH)

(a) Most of the Employees Unions of ONGC have given a strike notice

(b) Originally, the Unions demanded certain large increases in the pay-scales and in the pay, allowances and fringe benefits. Subsequently, in the course of the negotiations, their main demand was that the ONGC should declare its acceptance, in principle, to prescribing pay-scales equivalent to those of the employees in the Indian Oil Corporation

(c) The matter has been admitted in conciliation by the Deputy Chief Labour Commissioner (Central), New Delhi

MARKETING OF UNAUTHORISED PRODUCTS BY FOREIGN OIL COMPANIES IN INDIA

856 SHRIMATI LAKSHMI KUMARI CHUNDAWAT

SHRI SANAT KUMAR RAHA

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) whether it is a fact that Government have recently directed the foreign oil companies in India to stop marketing unauthorised products

(b) if so, the details of the directions and

(c) the reaction of the companies there to ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH)

(a) to (c) It was suggested to the foreign oil companies that they should discontinue the present practice of selling consumer articles such as batteries, shock absorbers

etc through their retail outlets under their trade name and should confine their activities only to what they produce at their refineries. The foreign oil companies have accepted this suggestion and have confirmed that they would not hereafter place fresh orders on manufacturers for such items and would not also obtain items whose labels may show as if the same have been manufactured specially for sale through the retail outlets of these oil companies

NYLON FILAMENT YARN MANUFACTURING PROJECT IN HARYANA

857 SHRIMATI LAKSHMI KUMARI CHUNDAWAT Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) Whether Government have decided to set up a Rs 10 crore nylon filament yarn manufacturing project in Haryana in the joint sector and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH)

(a) and (b) A letter of intent was issued to the Haryana State Industrial Development Corporation on the 29th December 1971 for setting up a new industrial undertaking in the State of Haryana for manufacture of 2100 tonnes per annum of Nylon Filament Yarn. Capital cost for a project of this size is estimated to be of the order of Rs 7 crores. Capital goods for the project would be of the value of about Rs 6.25 crores, of which imported capital goods might represent approximately 60% of the value. These are only preliminary figures and details will be available when the party makes an application for capital goods. Foreign collaboration is envisaged for this project. The Corporation will be holding a minimum equity share holding of 26% in the company implementing this project and will be the largest single share-holder

858 [Transferred to the 6th December, 1972]